NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 5/111A/NCLT/AHM/2016 (New) CP No. 16/111A/CLB/MB/2010 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

Name of the Company:

Manish Rameshchandra Trivedi

V/s.

Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. KEYOOR BAKSHI)	PCS	R _ 1	howard
2. manish Trivedi.	P. P.	Pehiners.	manish.

<u>ORDER</u>

Petitioner Mr. Manish Trivedi present. Learned PCS Mr. Keyoor Bakshi present for Respondent No.1.

At request of petitioner and his counsel.

List the matter 27.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL